

(c) Does not arise.

[*English*]

Diversion of west flowing Rivers to southern districts of Tamil Nadu

3093. DR. V. RAJESHWARAN:
SHRI R. DHANUSHODI
ATHITHAN:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government propose to divert the water of West flowing rivers joining Arabian Sea on the coast of Kerala towards the southern districts of Tamil Nadu;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). A National perspective for Water Resources Development prepared by the Government, among other things, envisages partial diversion of west flowing rivers of Kerala and Karnataka, joining Arabian Sea, to water deficit areas east of the Western Ghats.

The National Water Development Agency has prepared the preliminary feasibility report of the Pamba-Achenkovil-Vaigai link. The benefits envisage 25 MW of power generation in Kerala, meeting irrigation requirement of about 1 lakh hectares of land and drinking water provision for the drought prone districts of Tamil Nadu.

(c) Does not arise.

[*Translation*]

Licences for beer Factories

3094. SHRI YASHWANTRAO PATIL:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Government have recently issued licences to 110 beer factories;

(b) if so, the details thereof;

(c) whether keeping in view the great demand of beer in Arab countries, the Government have laid down any condition for the export of the beer produced in these factories;

(d) if so, the details thereof; and

(e) whether the Government propose to issue more licences to produce beer in view of its demand in Arab Countries?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRIGIRIDHAR GOMANGO): (a) and (b). Recently, Government have issued only six Letter of Intents for the manufacture of Beer, out of which four have been issued to Non-Resident Indians and two to Indian residents.

(c) No, Sir.

(d) Does not arise.

(e) Applications received for grant of Letters of Intent for manufacture of beer are under the consideration of Government.

Reserved Quota for SC/ST in NTPC Power Units in U.P.

3095. SHRI RAM NIHOR RAI: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the number of employees in each category working in NTPC Thermal Power Project in Uttar Pradesh;

(b) the number of employees in each category belonging to scheduled Caste: and Scheduled Tribes;

(c) whether the quota reserved for Scheduled Castes and Scheduled Tribes has been completed; and

(d) if not, the reasons therefor and the time by which the quota is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b). The number of employees, category-wise, working in the Thermal Power Projects of NTPC in Uttar Pradesh namely, Singrauli, Rihand, Dadri and Auraiya as on 1.1.1992 and the number of employees belonging to Scheduled Castes/Scheduled Tribes (SC/ST) are as under:-

Group	Number of Employees		
	Total	SC	ST
A	1382	74	4
B	538	88	2
C	2363	482	53
D	649	169	4

(c) No, Sir.

(d) The main reason for shortfall in the SC and ST categories is the scarcity of suitably qualified persons. Special recruitment drives are launched by NTPC from time to time to fill up the back-log of vacancies. Three such special drives for recruitment have already been conducted.

[English]

World Bank's Assistance for Energy Sector

3096. PROF. K.V. THOMAS: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the quantum of aid sought from

World Bank for the development of energy sector in India;

(b) the details of the terms and conditions of the aid; and

(c) the states being funded by Power Finance Corporation?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) The World Bank is providing Loan/Credit amounting to US \$ 6.957 Billion as on 31.01.1992. to the Power Sector.

(b) The World Bank is extending loans/credits through Inter-national Bank for Reconstruction and Development (IBRD) and also through International Development